

the tenders received and, in fact, that will be the basis on which the Technical Committee on the Report will examine the whole report. That is how the matter stands.

#### PALAM AERODROME

•240. SHRI SURJIT SINGH ATWAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state whether there is any village in between the two runways at Palam aerodrome and if so what arrangements have been made for the outlets of the villagers?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI AHMED MOHIUDDIN) : Yes, Sir. A sub-way has been constructed under the new runway at Palam. This subway gives the villagers a direct access to the Gurgaon Road.

#### ENFORCEMENT OF THE DRUGS (AMENDMENT) ACT, 1960

•241. DR. JAWAHARLAL ROHATGI: Will the Minister of HEALTH be pleased to state:

(a) the steps so far taken to enforce the Drug (Amendment) Act of 1960; and

(b) the steps taken for the appointment of staff, if any, to enforce the provisions of this Act?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) A notification has been issued bringing the provisions of the Drugs (Amendment) Act of 1960 into force with effect from the 16th March, 1961.

(b) The question of appointing staff by the Central Government is under consideration.

DR. JAWAHARLAL ROHATGI: May I know, Sir, why so much delay has taken place in the issue of notification relating to the Drugs Act?

DR. D. S. RAJU: There is no undue delay. It is taking its normal course. \

#### CONSTRUCTION WORK ON ZUND-KANDLA RAILWAY

•242. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to state whether the construction work on the Zund-Kandla Railway is progressing satisfactorily; and

(b) whether the work has been suspended and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S-V. RAMASWAMY): (a) and (b) Construction of the Jhund-New Kandla Railway Line has not yet been sanctioned. Traffic and Engineering Survey Reports submitted by the Railway are under examination by the Railway Board.

#### WAGONS WITHDRAWN FROM WESTERN RAILWAY

\*243. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to state the number of wagons allotted to or belonging to the Western Railway which have been withdrawn from them during the last two years and allotted to other Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : On Indian Railways wagons are not allotted to individual Railways for their exclusive use and therefore the question of withdrawal of wagons from the Western Railway for transfer to other Railways does not arise.

The Indian Railways as a whole work as a composite system and each Railway is required to work to an inter-change wagon balance fixed from time to time according to the traffic requirements on different Railways.

SHRI DAHYABHAI V. PATEL: Is the hon. Minister aware that there is a Zonal Consultative Committee of